

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF LUMEX RESOURCES PRIVATE LIMIED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	LUMEX RESOURCES PRIVATE LIMIED
2.	Date of incorporation of corporate debtor	22/07/2019
3.	Authority under which corporate debtor is incorporated / registered	REGISTRAR OF COMPANIES-CUTTACK
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909OR2019PTC031369
5.	Address of the registered office and principal office (if any) of corporate debtor	PLOT NO. DCB-108,DLF CYBER CITY,PATIA,BHUBANESWAR,DIST KHORDA,ODISHA 751026
6.	Insolvency commencement date in respect of corporate debtor	08.10.2021
7.	Estimated date of closure of insolvency resolution process	06.04.2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	SURESH CHANDRA PATTANAYAK IBBI REGD NO:IBBI/IPA-002/IP-N00759/2018-19/12384
9.	Address and e-mail of the interim resolution professional, as registered with the Board	SURESH CHANDRA PATTANAYAK GKV-38,GATI KRUSHNA VILLA,TANKAPANI ROAD,BHUBANESWAR,DIST:KHURDA,ODISHA,751018 mail id:suresh_pattanayak@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	SURESH CHANDRA PATTANAYAK 341,GROUND FLOOR,BJB NAGAR, BHUBANESWAR,DIST:KHURDA, ODISHA, PIN:751014 Mail id: lumexcirp@gmail.com
11.	Last date for submission of claims	22.10.2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://www.ibbi.gov.in/home/downloads Physical Address:.....N/A

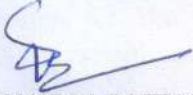


Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the LUMEX RESOURCES PRIVATE LIMIED on 08.10.2021.

The creditors of LUMEX RESOURCES PRIVATE LIMIED, are hereby called upon to submit their claims with proof on or before 22.10.2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



SURESH CHANDRA PATTANAYAK
INTERIM RESOLUTION PROFESSIONAL
IBBI REGD NO:IBBI/IPA-002/IP-N00759/2018-19/12384
GKV-38,GATI KRUSHNA VILLA,
TANKAPANI ROAD,BHUBANESWAR,
DIST:KHURDA,ODISHA,751018
Contact No:9861019554/7894412094
Mail id:suresh_pattanayak@yahoo.co.in



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